

National Company Law Tribunal

Allahabad Bench

Allahabad

CP NO 1(ND)/2016

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL
ON 08.12.2016.**

**NAME OF THE COMPANY: Vishwesh Dutt Tiwari v/s M/s Life Care Services
Pvt Ltd.**

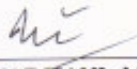
**SECTION OF THE COMPANIES ACT: u/s 397,398 of the Companies Act,
1956**

Sl. No.	Name	Designation	Representation	Signature
1.				
2				

Order Dated 08.12.2016

CP NO 1(ND)/2016 Vishwesh Dutt Tiwari v/s M/s Life Care Services Pvt Ltd.

Since the Learned Counsel could not reach Allahabad due to delay in train, as agreed by both side list it on 16.12.2016 for further arguments.



V.S.R. AVADHANI, MEMBER-JUDICIAL



H.P. CHATURVEDI, MEMBER-JUDICIAL